COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 26 OF 2018 & IA NO. 131 OF 2018

Dated: 5th October, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Tata Power Delhi Distribution Limited Appellant(s)

Vs.

NTPC Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.

Mr. Anupam Varma Mr. Rahul Kinra

Mr. Ashutosh K. Srivastava

Mr. Anurag Bansal Ms. Sakshi Mehrotra

Counsel for the Respondent(s) : Mr. M. G. Ramachandran

Ms. Poova Saigal for R-1

ORDER

List this matter for hearing on <u>22.11.2018</u>, as agreed by learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

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